

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 100 of 2013 & IA-166 of 2013 and
Appeal No. 151 of 2013 & IA-220 of 2013**

Dated : 15th April, 2014

In the matter of :

Appeal No. 100 of 2013 & IA-166 of 2013

**Uttar Haryana Bijli Vitran
Nigam Ltd. & Anr.**

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Amit Kapur

Appeal No. 151 of 2013 & IA-220 of 2013

**Uttar Haryana Bijli Vitran
Nigam Ltd. & Anr.**

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Dhanjay Bajaj, Adv. for
Mr. Nikhil Nayyar, Adv.

ORDER

There is no sitting of the Bench today.

As agreed by the learned counsel for the parties, post the matter for hearing on **17th April, 2014.**

Court Master

rkt